

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

**Appeal Nos. 218 of 2012 & IA No. 360 of 2012,
Appeal No. 219 of 2012 and
Appeal No. 233 of 2012 & I.A. No. 374 of 2012**

Dated : 1st April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Samareshwar Mahanty
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and
Mr. Hasan Murtaza for R-2**

Appeal No. 219 of 2012

**M/s Balasore Alloys Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Samareshwar Mahanty
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and
Mr. Hasan Murtaza for R-2**

Appeal No. 233 of 2012 & IA-374 OF 2012

**M/s Tata Steel Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s):
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and
Mr. Hasan Murtaza for R-2**

ORDER

We have the heard the Learned Counsel for the Appellant for some time.

Post the matter for further hearing on **29.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**